

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX : SAKET, NEW DELHI

ORDER NO. 03/2023

Dated : 27th January, 2023

In suppression of earlier order on the subject, henceforth, Evening Cell functioning in South District, Saket Court Complex is hereby dispensed/ disbanded. Task of maintaining & putting-up files before the Duty Metropolitan Magistrate pending in the erstwhile Evening Cell is hereby assigned to the In-Charge, Pool Car Section, Saket Court Complex in addition to his present work/duty.

In his absence, next person (JA/JJA) available in the Pool Car Section will perform the abovesaid task in addition to his present work/duty.

(Narottam Kaushal)

Principal District & Sessions Judge (South)
District Courts Complex, Saket, New
Delhi.

2645 - 2749

No. _____/Pr. D&SJ(South)/Admn.II/Saket/ND/2023, New Delhi, Dated:- 28/01/2023

Copy to :-

1. The Pr. District & Sessions Judges (Headquarters), Tis Hazari Courts, Delhi.
2. The Pr. District & Sessions Judge (South-East), Saket Court Complex, New Delhi.
3. All the Judicial Officers posted in South District, Saket Courts Complex, New Delhi.
4. The Officer In-charge (Admn.-II)(South District), Saket Court Complex, New Delhi.
5. The Chief Metropolitan Magistrate (South), Saket Court Complex, New Delhi.
6. Drawing and Disbursing Officer (South), Saket Court Complex, New Delhi.
7. Administrative Officers (Judl.)/Branch In-Charges of all Branches/Sections/Cell/Units etc. at Saket Courts Complex, New Delhi.
8. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. www.ecourts.gov.in/south & south-east delhi.
9. The Public Relation Officer, Saket Courts Complex, New Delhi.
10. The official concerned.
11. For uploading on LAYERS.
12. For uploading on Centralized Website through LAYERS.
13. The Personal Assistant attached to the undersigned.

(Narottam Kaushal)

Principal District & Sessions Judge (South)
District Courts Complex, Saket, New
Delhi.